

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 87/MP/2024

- Subject : Petition under Section 79(1)(b) read with Section 79(1)(f) and Section 19 of Electricity Act, 2003 read with Regulation 9, 19 and 20 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Trading License and other related matters) Regulations, 2020, inter alia, seeking a direction seeking a direction to the Respondent to pay the outstanding amount of Rs. 11,22,05,158 to the Petitioner against the power supplied by the Petitioner to the Respondent.
- Date of Hearing : **20.3.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : DB Power Limited (DBPL)
- Respondent : Kreate Energy (I) Private Limited
- Parties Present : Shri Deepak Khurana, Advocate, DBPL

Record of Proceedings

The learned counsel for the Petitioner submitted that the instant Petition has been filed for seeking a direction to Respondent, Kreate Energy (I) Private Limited, who is an inter-State trading licensee, to pay the outstanding amount of Rs. 11.22 crore to the Petitioner against the power supplied by the Petitioner and to initiate appropriate proceedings under Section 19 of the Electricity Act, 2003 read with Regulation 20 of the Trading License Regulations for revocation of the trading licence granted by the Commission.

2. After hearing the learned counsel for the Petitioner, the Commission ordered as under:

(a) Admit. Issue notice to the Respondent;

(b) The Petitioner to serve a copy of the Petition to the Respondents, if not served, immediately. The Respondent to file its reply, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder thereof within two weeks thereafter.

(c) The parties are directed to strictly comply with the above direction within the specified timeline and that no extension of time would be granted.

3. The Petition shall be listed for the hearing on **1.5.2024 along with the Petition No. 306/MP/2021.**

**By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)**